

M/s. Housing Development and Infrastructure Limited
 Claims from Financial Creditors admitted as on 17th December, 2019.

Sr.NO	Name of Financial Creditors	Claimed	Admitted	Rejected	% Voting share	Remarks
1	Bank of India	5,671,335,601	5,660,743,998	10,591,603	7.58%	
2	Central Bank of India	2,035,677,368	2,035,677,368	-	2.72%	Refer Note 1
3	Syndicate Bank	1,014,431,698	1,014,431,698	-	1.36%	
4	Allahabad Bank	1,764,760,980	1,754,533,561	9,807,419	2.35%	Refer Note 3
5	IL & FS Financial Services Limited	2,774,633,382	2,774,633,383	-	3.71%	Refer Note 2
6	Indian Bank	269,201,479	269,201,479	-	0.36%	
7	IDBI Bank Limited	785,494,221	785,494,221	-	1.05%	
8	Uco Bank	123,338,146	123,338,146	-	0.17%	
9	Canara Bank	440,091,607	440,091,607	-	0.59%	
10	Vijaya Bank	38,741,120	38,741,120	-	0.05%	
11	Bank of Baroda (erstwhile Dena Bank)	29,394,105	29,394,105	-	0.04%	
12	Life Insurance Corporation of India	8,787,630,872	8,787,630,872	-	11.76%	
13	Oriental Bank of Commerce	263,596,685	263,596,685	-	0.35%	
14	Union Bank of India	3,669,774,717	3,653,012,226	16,762,491	4.89%	Refer Note 1 & 2
15	Punjab & Maharashtra Co-op. Bank Ltd.	19,070,498,072	18,450,154,607	620,343,465	24.69%	Refer Note 1
16	Yes Bank	4,954,816,695	4,954,816,695	-	6.63%	Refer Note 4
17	Suraksha ARC	17,097,883,256	17,097,883,256	-	22.88%	Refer Note 2
18	India Infrastructure Finance Co. Ltd.	274,580,628	274,580,628	-	0.37%	
19	Home Buyers (Represented by Authorised Representative)	10,687,721,351	6,315,997,608	4,371,723,743	8.45%	Refer Note 5
Total		79,753,601,983	74,724,373,262	5,029,228,721	100.00%	

Note:

- 1) The interest has been considered upto the date of commencement of CIRP i.e. 20.08.2019.
- 2) Liability in respect of Corporate Guarantee given by HDIL on behalf of M/s Gunashish Construction Pvt Ltd has been admitted. Since, the said company is under CIRP, the claim shall be proportionately reduced to the extent of realisation from the Principal Borrower.
- 3) The claim of Financial Creditor has been accepted on the basis of revised calculations submitted.
- 4) Liability in respect of Corporate Guarantees given by HDIL on behalf of M/s Privilege Industries Ltd has been admitted. However, the claim admitted shall be subject to realisation/ recovery from the Principal Borrower.
- 5) Separate list of Home Buyers available for verification and displayed on company's website.
- 6) Claims admitted are subject to changes.

